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SLP(C)No. 8075 OF 2001
ITEM No.57

Court No. 8

SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.8075/2001

(From the judgement and order dated 02/01/2001 in MACA 94/00
of The HIGH COURT OF GAUHATI)

ORIENTAL INSURANCE CO. LTD.

Petitioner (s)

VERSUS

JYOTSNA SARKAR & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 30/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE U.C. BANERJEE

For Petitioner (s)

Mr. M.K. Dua,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Learned counsel for the petitioner to take fresh steps
to serve the unserved respondents. List the matter after
service is complete.

.SP1

(Ganga Thakur)
P.S. to Registrar

(V.P. Tyagi)
Court Master